

[Shri Vasant Sathe]

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1976-77. [Placed in Library. See No. LT-1206/80].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1977-78 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1977-78. [Placed in Library. See No. LT-1207/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1978-79.

(4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1), (2) and (3) above. [Placed in Library. See No. LT-1208/80].

12.34 hrs.

#### MATTERS UNDER RULE 377

(i) NEED FOR REMOVAL OF EXPORT DUTY ON TURMERIC AND GINGER AND BAN ON IMPORT OF NUTMUG, CLIVES AND COCOA,

SHRI GEORGE JOSEPH MUNDACKAL (Muvattupuzha): Mr. Speaker, Sir, the prices of turmeric, ginger nutmug, cloves and cocoa have

crashed to 30 per cent within three years. Alleppy finger (Kerala variety of turmeric) is cultivated only for exporting. The price of that variety has crashed from Rs. 8 per kg. to Rs. 2 per kg. Still the export duty on turmeric is more than 100 per cent. To save the poor and marginal cultivators of turmeric and ginger, I request the hon. Commerce Minister to remove all the export duty of turmeric and ginger and give some incentive to the helpless farmers at the earliest.

As the prices of nutmug, cloves and cocoa have gone down to one-third of the price within three years, I request the hon. Commerce Minister to ban immediately the import of nutmug, cloves and cocoa and protect the interest of this long term cash crop farmers.

(ii) LATE RUNNING OF K. K. EXPRESS AND OTHER SUPER FAST TRAINS

\*\*SHRI V. S. VIJAYARAGHAVAN (Palghat): Sir, late running of trains has become a regular feature these days. Either due to disturbance created by the miscreants or due to the indifference of the railway authorities, the travelling public is put to a lot of inconvenience. A superfast train like the K. K. Express runs late by 5 to 6 hours almost regularly. The railway officials have become indifferent to the trains running late and the miseries caused to the passengers. I would cite just one example to show to what extent they have become indifferent. On 30th July, I was travelling in the Delhi bound K. K. Express. When the train reached Karavadi, a railway station in Andhra Pradesh, about 100 people collected there and started pelling stones at the train. The driver stopped the train. One person was injured. They would not allow the train to move unless their demands were met. On asking them as to what their demands were, they could not give any satisfactory reply.

\*\*The original speech was delivered in Malayalam.